

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 10279 of 2020

(Arising out of OIA-CCESA-SRT-APPEAL-PS-509-2019-20 Dated- 29/11/2019 passed by
Commissioner (Appeal) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

NILKAMAL LTD

Survey No. 354/2, 354/3, Near Rakholi, Village Vasona
Silvassa, Dadra And Nagar Haveli

.....Appellant

VERSUS

C.C.E. & S.T.-DAMAN

3rd Floor...Adarsh Dham Building, Vapi-Daman Road,
Vapi, Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

.....Respondent

APPEARANCE:

Shri. S J Vyas and Shri. Rahul Gajera (Advocates) for the Appellant
Shri. Tara Prakash, Assistant Commissioner and Shri. J. A. Patel, Superintendent
(AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING : 25.08.2022

DATE OF DECISION:25.08.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10038 of 2020.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Prachi